



IRDA/DISTRI/WA/POLICY/2013-14

Date: 24th July, 2013

To
All Stakeholders

Sub: Draft Regulations on Web Aggregators

The Authority had issued Guidelines on Web Aggregators on 21-11-2011. The Authority has approved 7 Web Aggregators as of now. Based on the feedback received from various stakeholders, it has been decided to replace the guidelines with the fresh Regulations on the subject. Accordingly, the draft guidelines are placed on the website of the Authority.

All the stakeholders are requested to review the attached draft IRDA (Web Aggregators) Regulations, 2013 and forward their comments so as to reach within 15 days to the following address:

Sr. Joint Director,
Intermediaries Dept.
Insurance Regulatory & Development Authority
3rd Floor, Parishrama Bhavan
Basheerbagh,
Hyderabad - 500004

Comments may also be forwarded by email to the following i.d.s within 15 days in text or word format:

suresh@irda.gov.in with a copy marked to bvsastry@irda.gov.in

(D.D. Singh)
Member (Distribution)